

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 814
(TO BE ANSWERED ON THE 11th December 2023)

IMPLEMENTATION OF UDAN

814. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of CIVIL AVIATION be pleased to state:-

- a) whether it is a fact that up to UDAN-3, 52 per cent (403 out of 774 routes) of the awarded routes could not commence operations, if so, the reasons therefor;
- (b) whether it is also a fact that out of the 371 routes commenced , only 112 routes (30 percent) completed the full concession period of three years, if so, the reasons therefor; and
- (c) whether from out of these 112 routes, only 54 routes connecting 17 RCS airports could sustain the operations beyond the concession period of three years, if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Out of 774 routes awarded under rounds 1, 2, 3 and 3.1 of UDAN , 359 routes were cancelled before the commencement of operations due to variety of reasons viz. the shutting down of airlines such as Jet Airways, Trujet, Zoom Air etc., as well as non-readiness of the aerodromes.

Out of the remaining 415 routes, 373 routes (89.88 %) successfully commenced and 185 routes continue operating to this date. 101 routes out of the 373 are continuing after expiry of the 3-year tenure either by the same airline or some other airline.
